

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2211/2026 BLAPL/768/2026	DEBARAJ BURUDI VS STATE OF ODISHA	MANGU NANDY VS	Judambo /8 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000094/2025
2	D-BLAPL/2212/2026 BLAPL/769/2026	MANAS KHANDAYATRAY VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000001/2026
3	D-BLAPL/2213/2026 BLAPL/770/2026	UTTAM KUMAR GHOSH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /1139 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003929/2025
4	D-BLAPL/2228/2026 BLAPL/771/2026	DEBASISH NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000066/2025
5	D-BLAPL/2215/2026 BLAPL/772/2026	TUNA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	RAMACHANDI /12 /2026 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000008/2026
6	D-BLAPL/2230/2026 BLAPL/773/2026	SAMBIT SAHU @ BABA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /972 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002111/2025
7	D-BLAPL/2231/2026 BLAPL/774/2026	MOHAN RAO NIRIKI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /75 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000082/2025
8	D-BLAPL/2232/2026 BLAPL/775/2026	SASHIKANTA SARANGI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /134 /2020 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000040/2020
9	D-BLAPL/2209/2026 BLAPL/776/2026	TANMAYA KUMAR MALIK VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000001/2026
10	D-BLAPL/39347/2025 BLAPL/777/2026	HEMANTA DEBATA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI TOWN /498 /2025 S.D.J.M.,PURI(Puri) GR/0001213/2025
11	D-BLAPL/167/2026 BLAPL/778/2026	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /324 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000760/2024

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12	D-BLAPL/202/2026 BLAPL/779/2026	RASHMI RANJAN NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOKSARA /295 /2025 SPECIAL JUDGE, DHARMAGARH(Kalahandi) Spl/0000657/2025
13	D-BLAPL/2248/2026 BLAPL/780/2026	BIJAY MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /116 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Balasore) Spl/0000099/2025
14	D-BLAPL/296/2026 BLAPL/781/2026	MD. MONAKIB HUSSAIN @ AKIB VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /307 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001218/2025
15	D-BLAPL/957/2026 BLAPL/782/2026	BUIAN @ MIR ABDULLA @ MIRMUSTAFIJ ALLI @ RINKU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /256 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000123/2025
16	D-BLAPL/2249/2026 BLAPL/783/2026	SAKTI RANJAN RAYGURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /247 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000121/2025
17	D-BLAPL/1814/2026 BLAPL/784/2026	BULA @ BHAGIRATHI NAYAK VS STATE OF ODISHA	HENA DAS VS	MALGODOWN /222 /2025 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000026/2025
18	D-BLAPL/2253/2026 BLAPL/785/2026	BIJAY KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000151/2025
19	D-BLAPL/2236/2026 BLAPL/786/2026	GANESH MAHALLIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000286/2025
20	D-BLAPL/39474/2025 BLAPL/787/2026	BICKY @ ABHINASH SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /215 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000497/2025
21	D-BLAPL/781/2026 BLAPL/788/2026	MUNA @ PRIYADARSHAN DAS VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	MARINE PST TALCHUA /159 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR (Pattamur) TR/0000714/2025
22	D-BLAPL/2254/2026 BLAPL/789/2026	BASANTA DAS @ BASANTA BEHERA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /607 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000223/2025
23	D-BLAPL/1679/2026	ALOK SARAF	SUBHAM SATAPATHY	RAMPUR (SONEPUR) /128 /2024

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	BLAPL/790/2026	VS STATE OF ODISHA	VS	C.J.M.,SONEPUR(Sonepur ) ST/0000044/2025
24	D-BLAPL/1921/2026 BLAPL/791/2026	HAREKRUSHNA SINGH VS STATE OF ODISHA (VIGILANCE)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /1 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) GR/0000001/2026
25	D-BLAPL/2154/2026 BLAPL/792/2026	GANDHIA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C,TANGI(Khordha ) 2(B)CC/0000002/2025
26	D-BLAPL/2258/2026 BLAPL/793/2026	MUKESH NAG @ MUKESH NAGABANSHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /319 /2025 A.D.J.,RAYAGADA(Rayagada ) CT/0000077/2025
27	D-BLAPL/2256/2026 BLAPL/794/2026	JYOTIPRAKASH DALAPATI VS STATE OF ODISHA	DEBASISH SAMAL VS	REMUNA /236 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000990/2025
28	D-BLAPL/2260/2026 BLAPL/795/2026	SESHADEBA @ SESHADEV PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AMBADOLA /98 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000020/2025
29	D-BLAPL/2281/2026 BLAPL/796/2026	SUMAN VS STATE OF ODISHA	RAJ KUMAR ROUT VS	KHURDA ROAD G.R.P.S. /146 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000704/2025
30	D-BLAPL/2296/2026 BLAPL/797/2026	MANAS RANJAN MOHANTY VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000037/2025
31	D-BLAPL/2303/2026 BLAPL/798/2026	BALARAM BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /400 /2025 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000648/2025
32	D-BLAPL/2267/2026 BLAPL/799/2026	SUMANTA GADNAYAK @ SETHI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KHAMAR /1 /2026 S.D.J.M.,PALLAHARA(Anugul ) GR/0000002/2026
33	D-BLAPL/2315/2026 BLAPL/800/2026	PRABIN KUMAR MAHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	DEOGAON /288 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000026/2025
34	D-BLAPL/2317/2026 BLAPL/801/2026	LAXHMU @ LAXMU MARKHM VS	MAHES DAS VS	BALLIGUDA /7 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal)

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35	D-BLAPL/2269/2026 BLAPL/802/2026	STATE OF ODISHA KANHA @ KANHA CHARAN SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	Spl/0000021/2026 JHARSUGUDA /587 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002540/2025
36	D-BLAPL/2402/2026 BLAPL/803/2026	DRANA SETHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000002/2026
37	D-BLAPL/2277/2026 BLAPL/804/2026	SK. SHAMSUR VS STATE OF ODISHA	ABHISHEK DASH VS	SPL.TASK FORCE /24 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000710/2025
38	D-BLAPL/2278/2026 BLAPL/805/2026	KUNA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /437 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000529/2025
39	D-BLAPL/1797/2026 BLAPL/806/2026	SOMANATH PAL VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /406 /2025 A.D.J.,BALASORE(Baleshwar) Spl/0000408/2025
40	D-BLAPL/239/2026 BLAPL/807/2026	RUPAYA MURMU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BIRMITRAPUR /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000140/2025
41	D-BLAPL/1549/2026 BLAPL/808/2026	BIKI @ DEBI PRASAD MALIA VS STATE OF ODISHA	RAMDAS ACHARY VS	AIR FIELD P.S. /1 /2022 3RD A.D.J., BHUBANESWAR(Khordha ) CT/0000099/2022
42	D-BLAPL/2345/2026 BLAPL/809/2026	DAKESH SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KUNDEI /121 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000062/2025
43	D-BLAPL/2205/2026 BLAPL/810/2026	GANESWAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	TALCHER TOWN /1282 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002368/2025
44	D-BLAPL/2356/2026 BLAPL/811/2026	MOHD. SHADAB VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001133/2025
45	D-BLAPL/2369/2026 BLAPL/812/2026	CHHATISH @ SATISH BARIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /281 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000582/2025

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46	D-BLAPL/2370/2026 BLAPL/813/2026	MAHENDRA ROHIDAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	//0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000016/2025
47	D-BLAPL/2329/2026 BLAPL/814/2026	BRUNDABAN SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
48	D-BLAPL/2376/2026 BLAPL/815/2026	MAHAMMAD SARIF VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /140 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000096/2025
49	D-BLAPL/2383/2026 BLAPL/816/2026	DHANPATI BHANDARI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE MAHILA /176 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000104/2025
50	D-BLAPL/2335/2026 BLAPL/817/2026	JAIRAM NAG VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /8 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000003/2026
51	D-BLAPL/2344/2026 BLAPL/818/2026	LALITA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /135 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000155/2023
52	D-BLAPL/1447/2026 BLAPL/819/2026	RAGHU BEHERA @ RAGHUPRASAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	TANGI (KHURDA) /370 /2025 A.D.J.,KHURDA(Khordha ) ST/0000191/2025
53	D-CMP/2720/2026 CMP/160/2026	SANTOSH MAJHI VS SUDARSHAN MAJHI	AJIT CH MOHAPATRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghpur) Fd/0000009/2022
54	D-CMP/2283/2026 CMP/161/2026	KOINO KIMBAKA VS SUBASH MAJHI	SANTOSH KUMAR DASH VS	// A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR Ele. Appeal/0000003/2024
55	D-CMP/3140/2026 CMP/162/2026	NABIN @ NAWIN DADHICHI VS SARITANJALI DADHICHI	ABHISHEK DASH VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000167/2016
56	D-CMP/2903/2026 CMP/163/2026	BIMAL KISHORE PADHI VS HEMALATA BEHERA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghpur) CS/0000252/2021
57	D-CMP/2899/2026	REETA ROHI DAS	AMIT PRASAD BOSE	//

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	CMP/164/2026	VS NILANDRI ROHI DAS	VS	DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000057/2023
58	D-CMP/2207/2026 CMP/165/2026	ABHIMANYU SAHU VS AJAY KUMAR SAHU	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA IA/0000073/2025
59	D-CMP/2910/2026 CMP/166/2026	BASANTI TRIPATHY VS VIRENDRA KHERIA	AJIT KUMAR TRIPATHY VS	// A.D.J.,CHANDIKHOLE(Jajapur ) CVREV/0000001/2016
60	D-CMP/2568/2026 CMP/167/2026	VYSYARAJU BALAKRISHNA RAJU VS B.BISHNU PRASAD SUBUDHI	SUNKURU SUDHAKAR RAO VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000068/2022
61	D-CONTC/53679/2025 CONTC/521/2026	MAHESWAR SETHI VS ARAVIND AGRAWAL , IAS	ADV. VS	// () //
62	D-CONTC/1161/2026 CONTC/522/2026	BASANTA KUMAR SAMAL VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY,ODISHA	ADV VS	// () //
63	D-CONTC/1996/2026 CONTC/523/2026	MAHESWAR SENDHA VS DEORANJAN KUMAR SINGH,IAS,SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// () //
64	D-CONTC/1997/2026 CONTC/524/2026	JAYA KRUSHNA PRADHAN VS DEORANJAN KUMAR SINGH,IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// () //
65	D-CONTC/2769/2026 CONTC/525/2026	RAJESH KUMAR PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// () //
66	D-CONTC/2770/2026 CONTC/526/2026	NILAKANTHA PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// () //
67	D-CONTC/2049/2026 CONTC/527/2026	DR. BHOLANATH DASH VS SUMITA SINGH, OAS (SAG)	ADV. VS	// () //
68	D-CONTC/2053/2026 CONTC/528/2026	DR. SHABNAM PARVEEN VS	ADV. VS	// ()

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69	D-CONTC/2707/2026 CONTC/529/2026	SUMITA SINGH, OAS (SAG) SANTOSH KUMAR DASH VS	ADV VS	// // ()
70	D-CONTC/2059/2026 CONTC/530/2026	SUBHA SARMA, PRINCIPAL SECRETARY, IAS, WATER RESOURCES DEPARTMENT ISHWAR PARASAD MEHER VS	SATYAJIT BEHERA VS	// // ()
71	D-CONTC/1119/2026 CONTC/531/2026	DR.N THIRUMALA NAIK, IAS SMRUTIREKHA RUP VS	ADV. VS	// // ()
72	D-CONTC/2575/2026 CONTC/532/2026	NARESH PATRA, ADDL. CHIEF ENGINEER, UPPER INDRAVATI DAM CIRCLE, KHATIGUDA, NABRANGPUR RASMITA BEHERA VS	JANMEJAYA KATIKIA VS	// // ()
73	D-CONTC/1999/2026 CONTC/533/2026	ARABIND AGRAWAL, COMM. CUM SEC., DEPT. HIGHER EDUCATION, GOVT. OF ODISHA M. BIPRA CHARAN VS	ADV VS	// // ()
74	D-CONTC/2001/2026 CONTC/534/2026	DEORANJAN KUMAR SINGH, IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. BAIDHAR NAYAK VS	ADV VS	// // ()
75	D-CONTC/1733/2026 CONTC/535/2026	DEORANJAN KUMAR SINGH, IAS RAJ KUMAR MISHRA VS	PANKAJ KHANDELWAL VS	// // ()
76	D-CONTC/57/2026 CONTC/536/2026	RAGHUNATH BEHERA, GENERAL MANAGER, NEYVELI LIGNITE CORP. INDIA LTD., SAMBALPUR RAMESH CHANDRA SAHU VS	ADV VS	// // ()
77	D-CONTC/1834/2026 CONTC/537/2026	VISHAL KUMAR DEV, SECRETARY ENERGY DEPARTMENT, ODISHA KHAGESWAR AMANTA VS	ADV. VS	// // ()
78	D-CONTC/1835/2026 CONTC/538/2026	DR.N. THIRUMALA NAIK, IAS SAROJ KUMAR GARNAIK VS	ADV. VS	// // ()
79	D-CONTC/1837/2026 CONTC/539/2026	DR.N THIRUMALA NAIK, IAS PRATAP KUMAR PRADHAN VS	ADV. VS	// // ()
		DR.N THIRUMALA NAIK, IAS		//

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80	D-CONTC/1862/2026 CONTC/540/2026	UMAKANTI SAHU VS SUNIL KUMAR MEHER, SUB COLLECTOR,PATNAGARH	ADV. VS	// 0 //
81	D-CONTC/1863/2026 CONTC/541/2026	RAMESH CHANDRA DAS VS CHARAN SINGH MEENA, IPS	ADV. VS	// 0 //
82	D-CONTC/2247/2026 CONTC/542/2026	DIGDARSHAN DAS VS DR. BASANTA KUMAR NAYAK, OES(1),DISTRICT EDUCATION OFFICER,BALASORE	ADV VS	// 0 //
83	D-CONTC/2290/2026 CONTC/543/2026	RAKESH KUMAR KHATUA VS GIRISH S. N., IAS	ADV. VS	// 0 //
84	D-CONTC/2347/2026 CONTC/544/2026	JITENDRA KUMAR SAHOO VS PRASANTA KUMAR TARAI,OAS,SUB COLLECTOR JAGATSINGHPUR	ADV VS	// 0 //
85	D-CONTC/2353/2026 CONTC/545/2026	PRADIPTA MOHAN MISHRA VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT.	MANAS RANJAN DASH VS	// 0 //
86	D-CONTC/2362/2026 CONTC/546/2026	RAMESH CHANDRA BISHI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
87	D-CONTC/2363/2026 CONTC/547/2026	LALATENDU PAL VS NIRANJAN BARIK, OAS, B.D.O, TIHIDI BLOCK, BHADRAK	ADV. VS	// 0 //
88	D-CONTC/2366/2026 CONTC/548/2026	M/S ADITYA CHEMICALS, GANJAM VS DHANANJAYA MAJHI, DIVISIONAL HEAD, IDCO, SOUTHERN DIVISION INDUSTRIAL ESTATE,GANJAM	ADV. VS	// 0 //
89	D-CONTC/1166/2026 CONTC/549/2026	BIPIN BIHARI SAMAL VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY,CUTTACK	ADV VS	// 0 //
90	D-CRLA/37936/2025 CRLA/100/2026	BHIMSEN MANGARAJ VS STATE OF ODISHA(VIG.)	GYANA RANJAN MAHAPATRA VS	BALASORE VIGILANCE /52 /2005 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000052/2005
91	D-CRLA/38018/2025	JAGA@RAKESH BEHERA	CHEERA RANJAN SATHPATHY	MAHANGA /200 /2021

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	CRLA/101/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000115/2021
92	D-CRLA/1701/2026 CRLA/102/2026	MANJULATA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	NANDIPADA /151 /2020 A.D.J.,ANANDAPUR(Kendujhar) ST/0000054/2022
93	D-CRLA/919/2026 CRLA/103/2026	ABHI BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /178 /2016 SPECIAL JUDGE(POCSO), NABARANGP TR/0000075/2020
94	D-CRLA/2063/2026 CRLA/104/2026	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	TANGI (KHURDA) /64 /2011 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000164/2011
95	D-CRLA/49/2026 CRLA/105/2026	INFORMANT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CUTTACK SADAR /177 /2011 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000006/2019
96	D-CRLA/1358/2026 CRLA/106/2026	DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /39 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000024/2022
97	D-CRLA/2250/2026 CRLA/107/2026	KARUA @ ALEKH NATH VS STATE OF ODISHA	SUBRATA PANDA VS	SORO /511 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000310/2019
98	D-CRLA/2141/2026 CRLA/108/2026	PRATAP CHANDRA SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NISCHINTAKOILI /108 /2020 A.D.J.,SALIPUR(Cuttack) ST/0000014/2021
99	D-CRLA/1951/2026 CRLA/98/2026	SATYABRATA MAHALIK VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /294 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000104/2021
100	D-CRLA/2136/2026 CRLA/99/2026	MANAS RANJAN PANDA@ LINGA VS STATE OF ODISHA	RAMANI KANTA PATTANAIIK VS	JAJPUR TOWN /174 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000291/2024
101	D-CRLLP/2144/2026 CRLLP/16/2026	STATE OF ODISHA VS BIRANCHI BHOI	SARBESWAR BEHERA, A.G.A VS	MOTANGA /205 /2019 SPECIAL JUDGE(VIGILANCE),DHENKA CT/0000030/2020
102	D-CRLMA/516/2026 CRLMA/17/2026	BISHNU CHARAN PRADHAN VS	ADV. VS	/ /0 J.M.F.C,REAMAL(Debagarh )

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :22/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/1532/2026 CRLMC/293/2026	STATE OF ODISHA PAPA@CHINMAY PANDA VS STATE OF ODISHA	RAKESH BEHERA VS	2(B)CC/0000003/2025 SAHADEV KHUNTA /203 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000589/2022
104	D-CRLMC/2246/2026 CRLMC/294/2026	STATE OF ODISHA PRAKASH KHATUA@ MITHUN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	Maitri Vihar PS /27 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000038/2025
105	D-CRLMC/2237/2026 CRLMC/295/2026	STATE OF ODISHA SUSHIL KUMAR SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	NANDANKANAN /222 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001117/2025
106	D-CRLMC/38709/2025 CRLMC/296/2026	STATE OF ODISHA BIBEKANANDA BAL VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	JAGATSINGPUR /576 /2025 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) Spl/0000247/2025
107	D-CRLMC/39280/2025 CRLMC/297/2026	STATE OF ODISHA TUSHAR SUBHADARSHAN MISHRA VS STATE OF ODISHA	PRAYAS MOHANTY VS	AIRPORT /46 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000169/2023
108	D-CRLMC/1803/2026 CRLMC/298/2026	STATE OF ODISHA BIPRA PRASAD SWAIN VS STATE OF ODISHA	KARUNAKAR GAYA VS	CUTTACK SADAR /84 /2021 PRESIDING OFFICER, DESIGNATED COURT CT/0000004/2021
109	D-CRLMC/2204/2026 CRLMC/299/2026	STATE OF ODISHA MAHENDRA JENA @ MAHENDRA KUMAR JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /104 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000101/2024
110	D-CRLMC/2088/2026 CRLMC/300/2026	STATE OF ODISHA DOLLY@SUJATA DEY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINGLA /155 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000555/2019
111	D-CRLMC/2001/2026 CRLMC/301/2026	STATE OF ODISHA HEMANTA SWAIN VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /131 /2001 J.M.F.C.,NIALI(Cuttack) GR/0000667/2001
112	D-CRLMC/2003/2026 CRLMC/302/2026	STATE OF ODISHA PANKAJ KUMAR MUDULI VS STATE OF ODISHA	ASISH MISHRA VS	KALINGA NAGAR /29 /2017 J.M.F.C.,JAJPUR ROAD(Jajapur ) GR/0000228/2017
113	D-CRLMC/2203/2026 CRLMC/303/2026	STATE OF ODISHA SIMANTA ROUT@SIMANATH ROUT@KALIA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /131 /2021 J.M.F.C.,BARAMBA(Cuttack) GR/0000127/2021

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### CASES REGISTERED REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/2343/2026 CRLMC/304/2026	SIMA@SEEMA SAHOO@SAMANT RAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARAMBA /221 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000219/2024
115	D-CRLMC/2388/2026 CRLMC/305/2026	ARUNA NAYAK@ARUN KUMAR NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /139 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000134/2025
116	D-CRLMC/2193/2026 CRLMC/306/2026	KESHABA KISHOR NAYAK VS STATE OF ODISHA(VIG.)	DIPTI RANJAN MOHAPATRA VS	SAMBALPUR VIGILANCE /8 /2021 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000009/2021
117	D-CRLMC/400/2026 CRLMC/307/2026	DURYODHAN BISHI VS STATE OF ODISHA	ANIRUDHA DAS VS	KOMNA PS /25 /2016 J.M.F.C,KOMNA(Nuapada ) CT/0000025/2016
118	D-CRLMC/2447/2026 CRLMC/308/2026	SIVA MAJHI@SIBA MAJHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
119	D-CRLMC/29536/2025 CRLMC/309/2026	LALA ASWINI PRASAD RAY @ ASWINI PRASAD RAY VS BASANTA KUMAR SAHOO	SUDHANSU SEKHAR JENA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0005026/2024
120	D-CRLMC/1962/2026 CRLMC/310/2026	DHULESWAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD ROURAY VS	JAGATSINGPUR /1236 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu) GR/0002328/2024
121	D-CRLMP/36250/2025 CRLMP/120/2026	SUPRAVAT MALLIK VS AISWARYA BHARATI	MITALEE JESTHI VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW
122	D-CRLMP/1984/2026 CRLMP/121/2026	MANORAMA SWAIN VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	/ /0 ) //
123	D-CRLMP/2071/2026 CRLMP/122/2026	CHATURI NAIK VS UNION OF INDIA	RABI NARAYAN MOHANTY VS	/ /0 ) //
124	D-CRLMP/2140/2026 CRLMP/123/2026	G.BHANUPRIYA VS V.KIRAN	AVIJIT PATNAIK VS	/ / ) //
125	D-CRLMP/2233/2026	SUSHAMA SAHOO	GOPINATH MISHRA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/124/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/1966/2026 CRLMP/125/2026	TAPAN KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 () //
127	D-CRLREV/2257/2026 CRLREV/80/2026	SUBHRASAMBIT NAYAK VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	SAHADEV KHUNTA /229 /2025 DISTRICT & SESSIONS JUDGE,BALASO ST/0000238/2025
128	D-CRLREV/2156/2026 CRLREV/81/2026	ASIT MOHAPATRA VS STATE OF ODISHA	SASWATA PATNAIK VS	CDA-II /25 /2025 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000183/2025
129	D-CRLREV/2502/2026 CRLREV/82/2026	GANESWAR KARMI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /161 /2005 A.D.J.,TITILAGARH(Balangir) CRA/0000015/2025
130	D-FAO/203/2026 FAO/36/2026	MANAGER(LEGAL), ORIENTAL INSURANCE CO. LTD.,BHUBANESWAR VS SURESH MAHARANA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000264/2024
131	D-FAO/1150/2026 FAO/37/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,BHUBANESWAR VS SHYAM MULI	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000128/2020
132	D-MACA/2936/2026 MACA/100/2026	BISHNU BARIK VS M/S.TECHNO GLOBAL SERVICES PVT. LTD.,BHUBANESWAR	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000137/2023
133	D-MACA/93/2026 MACA/96/2026	SHRIRAM GENERAL INSURANCE CO. LTD., KHURDA VS CHODIPALLI TULASAMMU	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000006/2018
134	D-MACA/2721/2026 MACA/97/2026	D.M.,THE NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR VS PHULAMANI MURMU	SAUMENDRA KUMAR GHOSE VS	// IV MACT,PURI(Puri) Mac/0000212/2006
135	D-MACA/2772/2026 MACA/98/2026	NEW INDIA ASSURANCE CO. LTD., CUTTACK VS TANUSHRI KHUNTIA	BIJOY DASMOHAPATRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000100/2022
136	D-MACA/55527/2025 MACA/99/2026	CHAGALA SWAIN @ DIPAK SWAIN VS	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MATA/50198/2025 MATA/29/2026	AJIT KUMAR SAHOO DR.PANCHANAN SAHOO VS SUBHASHREE SAHOO	SUJATA JENA VS	Mac/0000082/2020 // JUDGE FAMILY COURT, KENDRAPARA CP/0000119/2018
138	D-RPFAM/2436/2026 RPFAM/34/2026	PRAVATI GIRI VS PURNACHANDRA GIRI	SATYABRATA JENA VS	// JUDGE, FAMILY COURT, JAJPUR (Jajapur Crp/0000191/2021
139	D-RSA/3223/2026 RSA/48/2026	SATAR KALAPAHAD VS ZULFIKAR ALLI KHAN	SOUMYA MISHRA VS	// 2ND A.D.J, KHURDA (Khordha ) RFA/0000010/2019
140	D-TRPCRL/1585/2026 TRPCRL/10/2026	PRIYADARSHAN DASH VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /390 /2023 J.M.F.C., KUJANG (Jagatsinghapur ) GR/0001031/2023
141	D-WA/2703/2026 WA/149/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR VS MITALI SAHOO	GYANA RANJAN MAHAPATRA VS	// ()
142	D-WA/2498/2026 WA/150/2026	DEBASISH BEHERA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// ()
143	D-WA/2704/2026 WA/151/2026	STATE OF ODISHA VS PRAFULLA CHANDRA NAYAK	SAROJ KUMAR JEE, A.G.A VS	// ()
144	D-WA/2914/2026 WA/152/2026	STATE OF ODISHA VS PURNA CHANDRA RANA	DEBASHIS TRIPATHY, A.G.A VS	// ()
145	D-WA/3018/2026 WA/153/2026	STATE OF ODISHA VS PRAVAKAR BISWAL	DAYANIDHI LENKA, A.G.A VS	// ()
146	D-WA/3020/2026 WA/154/2026	STATE OF ODISHA VS MANORANJAN PAKAL	DAYANIDHI LENKA, A.G.A VS	// ()
147	D-WP(C)/2135/2026 WP(C)/2606/2026	AMULYA KUMAR DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/2404/2026 WP(C)/2607/2026	BIJAY KUMAR PATI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
149	D-WP(C)/2494/2026 WP(C)/2608/2026	SABITA DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
150	D-WP(C)/2523/2026 WP(C)/2609/2026	JAYANTI SWAIN VS BANK OF BARODA, PATTAMUNDAI BRANCH, KENDRAPARA	SANGRAM JENA VS	// 0 //
151	D-WP(C)/2539/2026 WP(C)/2610/2026	NARENDRA NATH SINGH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
152	D-WP(C)/2573/2026 WP(C)/2611/2026	RAJASHREE DAS VS TAHASILDAR, CUTTACK	SUBASH CHANDRA ACHARYA VS	// 0 //
153	D-WP(C)/2161/2026 WP(C)/2612/2026	AMARENDRA ROUT VS SUB-COLLECTOR, DHENKANAL	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
154	D-WP(C)/2642/2026 WP(C)/2613/2026	ANUSAYA SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	D-WP(C)/2163/2026 WP(C)/2614/2026	MANOJ KUMAR SUNDARAY VS M/S SHARP AGENCIES, KHORDHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
156	D-WP(C)/50437/2025 WP(C)/2615/2026	SALILA KUMAR RATH VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// 0 //
157	D-WP(C)/2635/2026 WP(C)/2616/2026	MUKESH KUMAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
158	D-WP(C)/2180/2026 WP(C)/2617/2026	DINABANDHU ROUT VS O.U.A.T BBSR, KHURDA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
159	D-WP(C)/37241/2025	KENDUDHIPI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH	AMITAV TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2618/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/50952/2025 WP(C)/2619/2026	BISHNU CHARAN SAHOO VS STATE OF ODISHA	BIJAYA LAXMI SAHOO VS	// 0 //
161	D-WP(C)/37242/2025 WP(C)/2620/2026	NOTARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
162	D-WP(C)/1258/2026 WP(C)/2621/2026	KULAMANI DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/37249/2025 WP(C)/2622/2026	BALUGAON G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
164	D-WP(C)/53111/2025 WP(C)/2623/2026	UTTAM BARIK VS REGIONAL MANAGER L AND T FINANCE LTD., BHUBANESWAR	AKSHAYA KUMAR SAHOO VS	// 0 //
165	D-WP(C)/1263/2026 WP(C)/2624/2026	KHETRABASI GARNAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
166	D-WP(C)/2835/2026 WP(C)/2625/2026	SWAGATIKA NAYAK VS COLLECTOR AND DIST.MAGISTRATE, ANGUL	LAXMIKANTA MOHANTY VS	// 0 //
167	D-WP(C)/54091/2025 WP(C)/2626/2026	JAMI PRASAD VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
168	D-WP(C)/1494/2026 WP(C)/2627/2026	BISWAJIT PATTANAİK VS STATE OF ODISHA	DEBI PRASAD DAS VS	// 0 //
169	D-WP(C)/39373/2025 WP(C)/2628/2026	SASMITA DASH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
170	D-WP(C)/1824/2026 WP(C)/2629/2026	BABULI BHUKTA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/54329/2025 WP(C)/2630/2026	STATE OF ODISHA DEBENDRA PATRA VS THE COMMISSIONER, ODISHA ELECTRICITY REGULATORY COMMISSION(OERC), BHUBANESWAR	ASWINI KUMAR MOHANTY VS	// // 0
172	D-WP(C)/2088/2026 WP(C)/2631/2026	PILGRIM RAOD MAHILA SAMITI, CUTTACK VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
173	D-WP(C)/50439/2025 WP(C)/2632/2026	SALILA KUMAR RATH VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// 0 //
174	D-WP(C)/54754/2025 WP(C)/2633/2026	MANSHI PARIDA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
175	D-WP(C)/2089/2026 WP(C)/2634/2026	RANJIT KUMAR SINGH VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
176	D-WP(C)/50746/2025 WP(C)/2635/2026	SARADA MAJHI VS UNION OF INDIA	JAGAJIBAN PRADHAN VS	// 0 //
177	D-WP(C)/48311/2025 WP(C)/2636/2026	MAMATA DEI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
178	D-WP(C)/51/2026 WP(C)/2637/2026	PUSPANJALI ROUTARAY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
179	D-WP(C)/2091/2026 WP(C)/2638/2026	GANESWAR TRIPATHY VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
180	D-WP(C)/2647/2026 WP(C)/2639/2026	TANAYA KUMARI PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
181	D-WP(C)/55/2026 WP(C)/2640/2026	JAYANTI KUMARI SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/50137/2025 WP(C)/2641/2026	RASHBIHARI MOHANTY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	// 0 //
183	D-WP(C)/2682/2026 WP(C)/2642/2026	BHUDEBI MAJHI @ ADHA VS MAHANADI COAL FIELD LTD, SUNDERGARH	PRADIPTA KUMAR SINGH VS	// 0 //
184	D-WP(C)/50149/2025 WP(C)/2643/2026	GITANJALI MALLICK VS UNION OF INDIA	MANORANJAN MUDULI VS	// 0 //
185	D-WP(C)/1006/2026 WP(C)/2644/2026	MADHURITA BISWAL VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
186	D-WP(C)/2717/2026 WP(C)/2645/2026	SESHADEV ROUT VS BHADRAK MUNICIPALITY, BHADRAK	GOPINATH MISHRA VS	// 0 //
187	D-WP(C)/2164/2026 WP(C)/2646/2026	SUSHMITA PATTANAİK VS AVINASH PADHIARY	SUBASH CHANDRA PUSPALAKA VS	// 0 //
188	D-WP(C)/2167/2026 WP(C)/2647/2026	DIBAKAR MAHARANA VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	// 0 //
189	D-WP(C)/55099/2025 WP(C)/2648/2026	BISWAJIT PATTNAİK VS SUPERINTENDENT CGST, BHUBANESWAR IX	SWETLANA DAS VS	// 0 //
190	D-WP(C)/2514/2026 WP(C)/2649/2026	GANESWAR MISHRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	ALOK KUMAR PANDA VS	// 0 //
191	D-WP(C)/2732/2026 WP(C)/2650/2026	NARAYAN CHANDRA SAMAL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
192	D-WP(C)/2194/2026 WP(C)/2651/2026	SANTOSH CHAKRABARTY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
193	D-WP(C)/2432/2026	SUSANTA KUMAR SAMAL	SAMVIT MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2652/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/83/2026 WP(C)/2653/2026	NIRMALA MALI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
195	D-WP(C)/2729/2026 WP(C)/2654/2026	MAHADEV INDO SERVICES, BBSR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
196	D-WP(C)/2433/2026 WP(C)/2655/2026	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
197	D-WP(C)/87/2026 WP(C)/2656/2026	ANJALI KUMARI GANDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
198	D-WP(C)/2809/2026 WP(C)/2657/2026	JYOTIRMAYA PAL VS STATE OF ODISHA	SARADA DASH VS	// 0 //
199	D-WP(C)/91/2026 WP(C)/2658/2026	MITARANI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
200	D-WP(C)/2990/2026 WP(C)/2659/2026	PRIYANKA RATH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
201	D-WP(C)/2434/2026 WP(C)/2660/2026	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
202	D-WP(C)/43403/2025 WP(C)/2661/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
203	D-WP(C)/96/2026 WP(C)/2662/2026	SNIGDHARANI BISOI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
204	D-WP(C)/766/2026 WP(C)/2663/2026	ASWINI KUMAR ROUT VS	GOPAL PRASAD JENA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/2437/2026 WP(C)/2664/2026	REGIONAL MANAGER, PUNJAB NATIONAL BANK, BHUBANESWAR SUSANTA KUMAR SAMAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // 0 //
206	D-WP(C)/2230/2026 WP(C)/2665/2026	MALAY KUMAR DUTTA VS THE URBAN COOPERATIVE BANK LIMITED, BARIPADA,MAYURBHANJ	PRASANTA KUMAR DAS VS	// 0 //
207	D-WP(C)/870/2026 WP(C)/2666/2026	SONI GUPTA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
208	D-WP(C)/2239/2026 WP(C)/2667/2026	KISHOR CHANDRA MALLIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
209	D-WP(C)/2315/2026 WP(C)/2668/2026	SUDHANSHU BEHERA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
210	D-WP(C)/2843/2026 WP(C)/2669/2026	JOGESH MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
211	D-WP(C)/2525/2026 WP(C)/2670/2026	ASHALATA ROUSTRAY VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
212	D-WP(C)/2400/2026 WP(C)/2671/2026	GIRIJA SANKAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
213	D-WP(C)/2501/2026 WP(C)/2672/2026	SRI SRI CHAITANYA DEV BIJE MATHASAHU, SAKHIGOPAL, PURI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
214	D-WP(C)/2448/2026 WP(C)/2673/2026	MINAKETAN SAHOO VS TAHASILDAR, KAMAKHYA NAGAR, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
215	D-WP(C)/2615/2026 WP(C)/2674/2026	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //

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### CASES REGISTERED REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/79/2026 WP(C)/2675/2026	SANTILATA MALI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
217	D-WP(C)/2736/2026 WP(C)/2676/2026	TUSHAR RANJAN MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
218	D-WP(C)/2511/2026 WP(C)/2677/2026	MANJULATA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
219	D-WP(C)/2617/2026 WP(C)/2678/2026	SURENDRANATH SANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
220	D-WP(C)/2697/2026 WP(C)/2679/2026	DILLP KUMAR KHATUA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
221	D-WP(C)/2780/2026 WP(C)/2680/2026	SUDAYAPRASAD PRAVATRANJAN PARHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
222	D-WP(C)/2522/2026 WP(C)/2681/2026	PADMABATI KHADIA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
223	D-WP(C)/2696/2026 WP(C)/2682/2026	DIPAK KUMAR SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
224	D-WP(C)/2806/2026 WP(C)/2683/2026	BALARAM MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
225	D-WP(C)/3183/2026 WP(C)/2684/2026	GANESH PRASAD DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
226	D-WP(C)/2775/2026 WP(C)/2685/2026	MEENAKHI PANIGRAHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
227	D-WP(C)/2277/2026	BASANT KUMAR CHOUDHURY	TAPAN MISHRA	//

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### CASES REGISTERED REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2686/2026	VS	VS	0
		THE OMBUDSMAN I, ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR		//
228	D-WP(C)/2807/2026	DEBENDRA PRADHAN	PRANAB RANJAN CHHATOI	//
	WP(C)/2687/2026	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/2956/2026	PUSPANJALI JENA	HIMANSHU BHUSAN DASH	//
	WP(C)/2688/2026	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/3166/2026	BHARAT RATNA JENA	AMULYA RATNA PANDA	//
	WP(C)/2689/2026	VS	VS	0
		INDIAN OVERSEAS BANK, BHUBANESWAR		//
231	D-WP(C)/2863/2026	BAIDYANATH SAMAL	AJAYA KUMAR TRIPATHY	//
	WP(C)/2690/2026	VS	VS	0
		STATE OF ORISSA		//
232	D-WP(C)/2282/2026	SRI PARAMESWAR MAHADEV BIJE, SWAMPATNA, BARBIL	PRASANTA KUMAR SATAPATHY	//
	WP(C)/2691/2026	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/2867/2026	JAYANTA KUMAR PRADHAN	AJAYA KUMAR TRIPATHY	//
	WP(C)/2692/2026	VS	VS	0
		STATE OF ORISSA		//
234	D-WP(C)/2850/2026	SANJAYA KUMAR SAHOO	AJAYA KUMAR TRIPATHY	//
	WP(C)/2693/2026	VS	VS	0
		STATE OF ORISSA		//
235	D-WP(C)/2871/2026	GAGAN BEHARI MOHANTY	AJAYA KUMAR TRIPATHY	//
	WP(C)/2694/2026	VS	VS	0
		STATE OF ORISSA		//
236	D-WP(C)/2286/2026	RASHMIREKHA MAHARAJ	SADASIVA PATRA (1)	//
	WP(C)/2695/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/2306/2026	BHIKARI SINGH	ANAM CHARAN PANDA	//
	WP(C)/2696/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/3041/2026	SUSANTA KUMAR SATAPATHY	TANMAY MISHRA	//
	WP(C)/2697/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/3029/2026 WP(C)/2698/2026	STATE OF ODISHA SUBRATA KUMAR SAHOO VS	BUDHADEV ROUTRAY VS	// // 0
240	D-WP(C)/2490/2026 WP(C)/2699/2026	STATE OF ODISHA DHABALESWAR BHOJ VS	ASHUTOSH KUANR VS	// // 0
241	D-WP(C)/2311/2026 WP(C)/2700/2026	STATE OF ODISHA DEBASMITA SAHOO VS	ANAM CHARAN PANDA VS	// // 0
242	D-WP(C)/2851/2026 WP(C)/2701/2026	STATE OF ODISHA RAJENDRA KUMAR BISHOI VS	BIDESH RANJAN BEHERA VS	// // 0
243	D-WP(C)/2341/2026 WP(C)/2702/2026	STATE OF ODISHA MANISH KUMAR MALLICK VS	JAGAMOHAN PATTANAIAK VS	// // 0
244	D-WP(C)/2731/2026 WP(C)/2703/2026	COMMISSIONER OF CT AND GST,CUTTACK DR.ADITYA KUMAR PATRA VS	NIRANJAN LENKA VS	// // 0
245	D-WP(C)/2344/2026 WP(C)/2704/2026	STATE OF ODISHA ROJALINI PATRA VS	SRINIVAS MOHANTY VS	// // 0
246	D-WP(C)/2414/2026 WP(C)/2705/2026	STATE OF ODISHA SK. KALIM BUX VS	DEBADEEPTA SAHOO VS	// // 0
247	D-WP(C)/2343/2026 WP(C)/2706/2026	STATE OF ODISHA DEBASIS BEHERA VS	SRINIVAS MOHANTY VS	// // 0
248	D-WP(C)/2416/2026 WP(C)/2707/2026	STATE OF ODISHA SK. ALIM BUX VS	DEBADEEPTA SAHOO VS	// // 0
249	D-WP(C)/2273/2026 WP(C)/2708/2026	STATE OF ODISHA SOUDAMINI BHOI VS	RAMESH KUMAR AGARWAL VS	// // 0
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :22/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/2417/2026 WP(C)/2709/2026	SK. ALIM BUX VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
251	D-WP(C)/2345/2026 WP(C)/2710/2026	DEBAJANI SARAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
252	D-WP(C)/2419/2026 WP(C)/2711/2026	SK. KALIM BUX VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
253	D-WP(C)/2346/2026 WP(C)/2712/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
254	D-WP(C)/3161/2026 WP(C)/2713/2026	BHASKAR DAKUA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
255	D-WP(C)/3056/2026 WP(C)/2714/2026	BIRANCHI KISAN VS COLLECTOR, DEOGARH	MAHESWAR MOHANTY VS	// 0 //
256	D-WP(C)/2356/2026 WP(C)/2715/2026	BIJAYA KUMAR BHANJA DEO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
257	D-WP(C)/3169/2026 WP(C)/2716/2026	SUBASINI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	D-WP(C)/3205/2026 WP(C)/2717/2026	VIVEK GARG VS NEHA GARG	AMIT PRASAD BOSE VS	// 0 //
259	D-WP(C)/3061/2026 WP(C)/2718/2026	BIRA KISAN VS COLLECTOR, DEOGARH	MAHESWAR MOHANTY VS	// 0 //
260	D-WP(C)/2358/2026 WP(C)/2719/2026	DR.MANAS RANJAN NANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
261	D-WP(C)/3180/2026	JITENDRA KUMAR DAKUA	KRISHNA CHANDRA SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2720/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/2044/2026 WP(C)/2721/2026	SUNIT BANSAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
263	D-WP(C)/3187/2026 WP(C)/2722/2026	SADASIBA SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
264	D-WP(C)/2951/2026 WP(C)/2723/2026	KAMALAKANTA SWAIN VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	DEBASISH PATNAIK VS	// 0 //
265	D-WP(C)/3046/2026 WP(C)/2724/2026	BIRANCHI KISAN VS COLLECTOR, DEOGARH	MAHESWAR MOHANTY VS	// 0 //
266	D-WP(C)/3050/2026 WP(C)/2725/2026	ASHARANI PANI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
267	D-WP(C)/55286/2025 WP(C)/2726/2026	SWAGATIKA BARIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
268	D-WP(C)/2561/2026 WP(C)/2727/2026	MANAGOBINDA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
269	D-WP(C)/2739/2026 WP(C)/2728/2026	KAPILENDRA SETHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
270	D-WP(C)/55359/2025 WP(C)/2729/2026	TULASI BHOI VS THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR	KAILASH CHANDRA SATAPATHY VS	// 0 //
271	D-WP(C)/2891/2026 WP(C)/2730/2026	DR. DILLIP KUMAR NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
272	D-WP(C)/2991/2026 WP(C)/2731/2026	KARUNAKAR DAS VS	VIVEKANANDA JENA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/2897/2026 WP(C)/2732/2026	GANGADHAR SIAL RAMA KANTA DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //
274	D-WP(C)/2823/2026 WP(C)/2733/2026	RUSHIMANI NIAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
275	D-WP(C)/2563/2026 WP(C)/2734/2026	BHAGWAT PRASAD SHARMA @ BHAGABAT PRASAD SHARMA VS THE ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	SANTOSH KUMAR NANDA VS	// 0 //
276	D-WP(C)/2917/2026 WP(C)/2735/2026	PRAMOD BEHERA VS AUTHORISED OFFICER-CUM SUPERINTENDENT OF EXCISE, CUTTACK	SMRUTI RANJAN RAO VS	// 0 //
277	D-WP(C)/2825/2026 WP(C)/2736/2026	BINDU BHAGAT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
278	D-WP(C)/3119/2026 WP(C)/2737/2026	PITAMBAR SAHU VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
279	D-WP(C)/2566/2026 WP(C)/2738/2026	BABRUBAHAN MEHER VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
280	D-WP(C)/2947/2026 WP(C)/2739/2026	ANIMA BAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
281	D-WP(C)/2829/2026 WP(C)/2740/2026	RANJITA SETH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
282	D-WP(C)/2949/2026 WP(C)/2741/2026	M/S SNEHALATA CONSTRUCTION AND INTERIOR, BHUBANESWAR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
283	D-WP(C)/2570/2026 WP(C)/2742/2026	PRATIMA NAYAK VS TAHASILDAR, JATANI, KHURDA	JASHOBANTA DASH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/2848/2026 WP(C)/2743/2026	KARTIK PARAMANIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
285	D-WP(C)/2996/2026 WP(C)/2744/2026	SUMATI PAIKRAY VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //
286	D-WP(C)/2584/2026 WP(C)/2745/2026	BIPIN BIHARI RATH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
287	D-WP(C)/3011/2026 WP(C)/2746/2026	M/S.SAI SANTANU, MADHUSUDAN NAGAR, BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA	DIGANTA DAS VS	// 0 //
288	D-WP(C)/2856/2026 WP(C)/2747/2026	KHOKAN KUMAR BEHERA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
289	D-WP(C)/51955/2025 WP(C)/2748/2026	JANARDAN ROUT VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
290	D-WP(C)/3017/2026 WP(C)/2749/2026	SURAJ SAHU VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
291	D-WP(C)/3048/2026 WP(C)/2750/2026	JANMARATHA BEHERA VS ADDITIONAL REGIONAL TRANSPORT OFFICER, BARBIL	ASMIYA RANJAN MAJHI VS	// 0 //
292	D-WP(C)/2038/2026 WP(C)/2751/2026	VINIT KUMAR BANSHAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
293	D-WP(C)/2700/2026 WP(C)/2752/2026	ORIENT CONSTRUCTION PVT LTD VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
294	D-WP(C)/2886/2026 WP(C)/2753/2026	DALAGANJAN BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
295	D-WP(C)/2890/2026	UDAYANATH DHAL	NIRANJAN NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2754/2026	VS STATE OF ODISHA	VS	() //
296	D-WPCRL/2167/2026 WPCRL/9/2026	MINATI JAYASINGH VS STATE OF ODISHA	PARASH BISWAL VS	MANCHESWAR P.S. /400 /2025 () //
297	D-ABLAPL/713/2026 ABLAPL/856/2026	MOHAMMAD MUKIM @ MD MUKIM VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /464 /2025 () //
298	D-ABLAPL/749/2026 ABLAPL/857/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	SIDDHANT SARANGI VS	LAXMISAGAR P.S. /467 /2025 () //
299	D-ABLAPL/1237/2026 ABLAPL/858/2026	DEBI PRASAD RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /112 /2025 () //
300	D-ABLAPL/1631/2026 ABLAPL/859/2026	PRABIR DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /7 /2026 () //
301	D-ABLAPL/2080/2026 ABLAPL/860/2026	MAHENDRA NATH ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHADRAK RURAL /428 /2025 () //
302	D-ABLAPL/1773/2026 ABLAPL/861/2026	DHIRU BEHERA @ DHIRENDRA BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /338 /2025 () //
303	D-ABLAPL/1715/2026 ABLAPL/862/2026	SUJIT KUMAR ROUT @ TERU LUCKY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADAMBADI /493 /2025 () //
304	D-ABLAPL/1916/2026 ABLAPL/863/2026	SATYAJIT SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /122 /2025 () //
305	D-ABLAPL/1741/2026 ABLAPL/864/2026	NABIN MANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	R.UDAYAGIRI /155 /2021 () //
306	D-ABLAPL/1847/2026 ABLAPL/865/2026	RINA PATRA VS	MITU KUMAR BISWAL VS	RAJKANIKA /137 /2020 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/1938/2026 ABLAPL/866/2026	STATE OF ODISHA MANOJ DAS VS STATE OF ODISHA	MAHES DAS VS	// CHANDAKA P.S. /21 /2026 ()
308	D-ABLAPL/1757/2026 ABLAPL/867/2026	MADHABIKA PANDA @ PATRA VS STATE OF ODISHA(VIG.)	SIBA PRASAD PATRA VS	// CUTTACK VIGILANCE /12 /2025 ()
309	D-ABLAPL/1945/2026 ABLAPL/868/2026	LIPUN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// DARINGBADI /54 /2024 ()
310	D-ABLAPL/1769/2026 ABLAPL/869/2026	SABITA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// KENDRAPARA SADAR /64 /2025 ()
311	D-ABLAPL/1889/2026 ABLAPL/870/2026	MD SHAHNAWAZ @ SHAINU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// RAJGANGPUR /337 /2025 ()
312	D-ABLAPL/1957/2026 ABLAPL/871/2026	AJIT MALIK @ AJIT KUMAR MALIKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// GONDIA /405 /2025 ()
313	D-ABLAPL/1772/2026 ABLAPL/872/2026	ALOK KUMAR BEHERA VS STATE OF ODISHA	SHRIYA MISHRA VS	// JENAPUR /441 /2025 ()
314	D-ABLAPL/1958/2026 ABLAPL/873/2026	MADHABA BAG @ MAHADEV @ MAHADEB BAG VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// BIJEPUR /7 /2024 ()
315	D-ABLAPL/1775/2026 ABLAPL/874/2026	BAPUNA @ DHIRENDRA BASTIA VS STATE OF ODISHA	MANORANJAN KHATUA VS	// NIALI /43 /2022 ()
316	D-ABLAPL/1891/2026 ABLAPL/875/2026	BHAGIRATHI MUDULI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// //0 ()
317	D-ABLAPL/1826/2026 ABLAPL/876/2026	KANHA BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /63 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/1965/2026 ABLAPL/877/2026	UMA SANKAR SAGAR @ NANU SAGAR VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /151 /2022 () //
319	D-ABLAPL/1971/2026 ABLAPL/878/2026	NARENDRA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /26 /2023 () //
320	D-ABLAPL/1848/2026 ABLAPL/879/2026	ARUNA DASH @ AAUNA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	PIPLI /764 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000208/2025
321	D-ABLAPL/1924/2026 ABLAPL/880/2026	TRILOCHAN SATPATHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/000010/2026
322	D-ABLAPL/2106/2026 ABLAPL/881/2026	JYOTIRMAYA SWAIN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	CUTTACK SADAR /36 /2026 () //
323	D-ABLAPL/1972/2026 ABLAPL/882/2026	SATRUGHAN MAHATO VS STATE OF ODISHA	CHANDAN MISHRA VS	BALIMI /251 /2025 () //
324	D-ABLAPL/2107/2026 ABLAPL/883/2026	RAJA @ RAJKISHORE LENKA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /382 /2025 () //
325	D-ABLAPL/1927/2026 ABLAPL/884/2026	SAHADEB BAG VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /2 /2026 () //
326	D-ABLAPL/2044/2026 ABLAPL/885/2026	BIKALA CHARAN SAHOO VS STATE OF ODISHA	BIJAYANANDA DASH VS	BANKI /19 /2026 () //
327	D-ABLAPL/1850/2026 ABLAPL/886/2026	BISWAJIT DASH @ CHIKU DASH VS STATE OF ODISHA	RAKESH RANJAN DASH VS	PIPLI /764 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000208/2025
328	D-ABLAPL/2109/2026 ABLAPL/887/2026	DIPTI RANJAN DASH VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	CUTTACK SADAR /36 /2026 () //
329	D-ABLAPL/1895/2026	LAXMIDHAR KANDI	SANJAY KUMAR PATTANAIAK	BYREE /7 /2026

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	ABLAPL/888/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1978/2026 ABLAPL/889/2026	LALU YADAV VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /242 /2025 () //
331	D-ABLAPL/2110/2026 ABLAPL/890/2026	ANANDA BHUE VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /263 /2025 () //
332	D-ABLAPL/1901/2026 ABLAPL/891/2026	AKRAM ALI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /304 /2025 () //
333	D-ABLAPL/1928/2026 ABLAPL/892/2026	ASLAM MOLLA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /30 /2025 () //
334	D-ABLAPL/2112/2026 ABLAPL/893/2026	SAYED MUSTAFIZ ALI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	CUTTACK SADAR /36 /2026 () //
335	D-ABLAPL/1988/2026 ABLAPL/894/2026	BENUDHAR MAHAKHUD @ MAHAKUD @ BHENU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	MOTANGA /4 /2026 () //
336	D-ABLAPL/2114/2026 ABLAPL/895/2026	KALPATARU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /266 /2025 () //
337	D-ABLAPL/1905/2026 ABLAPL/896/2026	SWAGAT KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //
338	D-ABLAPL/1989/2026 ABLAPL/897/2026	SAMIRA MALIK @ TANMAYA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINHARPUR /412 /2025 () //
339	D-ABLAPL/2086/2026 ABLAPL/898/2026	SANJIT MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /1 /2025 () //
340	D-ABLAPL/1908/2026 ABLAPL/899/2026	PINKU MAHARANA VS	BIRAJA PRASAD NANDA VS	TALCHER TOWN /677 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/1948/2026 ABLAPL/900/2026	STATE OF ODISHA AMARESH KUMAR PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PARJANG /11 /2026 ()
342	D-ABLAPL/2049/2026 ABLAPL/901/2026	ANJALI NAYAK @ RANJU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MANCHESWAR P.S. /21 /2026 ()
343	D-ABLAPL/1910/2026 ABLAPL/902/2026	SUSANTA @ SUSHANTA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// BADMAL /221 /2025 ()
344	D-ABLAPL/1949/2026 ABLAPL/903/2026	CHANDINI DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHIRINGIA /10 /2026 ()
345	D-ABLAPL/2050/2026 ABLAPL/904/2026	JUBARAJ KHATUA @ SITAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MANCHESWAR P.S. /1 /2026 ()
346	D-ABLAPL/2118/2026 ABLAPL/905/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	// PARADEEP MODEL /309 /2025 ()
347	D-ABLAPL/1913/2026 ABLAPL/906/2026	DEBASIS PANIGRAHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// KONARK /205 /2025 ()
348	D-ABLAPL/2128/2026 ABLAPL/907/2026	GOKULA @ GOKUL DIGAL @ DIYAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// PHIRINGIA /129 /2025 ()
349	D-ABLAPL/1954/2026 ABLAPL/908/2026	DANIEL DIGAL @ DANEAL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALLIGUDA /3 /2026 ()
350	D-ABLAPL/2129/2026 ABLAPL/909/2026	ARFAN KHAN @ GOLA KHAN VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// NAIKANI-DIHI /320 /2025 ()
351	D-ABLAPL/1956/2026 ABLAPL/910/2026	DUSA @ DUSASAN PARIDA VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	// BALANGA /13 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/2131/2026 ABLAPL/911/2026	MAINA SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /16 /2026 () //
353	D-ABLAPL/1994/2026 ABLAPL/912/2026	BISHNU CHARAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /61 /2004 () //
354	D-ABLAPL/2134/2026 ABLAPL/913/2026	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	ASUTOSH MOHANTY VS	S.P.(CID-CRL),CUTTACK /10 /2025 () //
355	D-ABLAPL/2142/2026 ABLAPL/914/2026	ANIL MAHAKUL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MAHULPADA /36 /2025 () //
356	D-ABLAPL/2147/2026 ABLAPL/915/2026	NISHAMANI BARIK @ TIKINA VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /312 /2020 () //
357	D-ABLAPL/2052/2026 ABLAPL/916/2026	BARSHA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /3 /2026 () //
358	D-ABLAPL/1992/2026 ABLAPL/917/2026	CHANDAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /415 /2025 () //
359	D-ABLAPL/2150/2026 ABLAPL/918/2026	KAMINI KUMAR BISOI @ DEEPAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	UDITNAGAR /460 /2025 () //
360	D-ABLAPL/2055/2026 ABLAPL/919/2026	PANKAJ PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /184 /2025 () //
361	D-ABLAPL/2160/2026 ABLAPL/920/2026	AJABUL KHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 () //
362	D-ABLAPL/1995/2026 ABLAPL/921/2026	DEEPAK KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHADRAK TOWN /611 /2025 () //
363	D-ABLAPL/2058/2026	SUNIL KUMAR MOHANTY	AMITAV TRIPATHY	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/922/2026	VS STATE OF ODISHA	VS	A.D.J.,BALLIGUDA(Kandhamal) 2(A)CC/0000010/2024
364	D-ABLAPL/2062/2026 ABLAPL/923/2026	A. CHINTAMANI ACHARI @ CHINTAMANI ACHARYA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHARABEL NAGAR P.S. /95 /2025 () //
365	D-ABLAPL/1996/2026 ABLAPL/924/2026	SUDHANSU JENA @ KALU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /392 /2025 () //
366	D-ABLAPL/2065/2026 ABLAPL/925/2026	SOUMYA RANJAN MOHANTY @ SONU KINER VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DHENKANAL TOWN /724 /2023 () //
367	D-ABLAPL/2005/2026 ABLAPL/926/2026	ANANTA KUMAR JENA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /622 /2025 () //
368	D-ABLAPL/2067/2026 ABLAPL/927/2026	SIBUNA PALEI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BALIAPANDA /11 /2026 () //
369	D-ABLAPL/2014/2026 ABLAPL/928/2026	SUMIT KUMAR VS STATE OF ODISHA	KAUSHIK DEY VS	/ /0 () //
370	D-ABLAPL/2017/2026 ABLAPL/929/2026	SANJAY KUMAR DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /218 /2024 () //
371	D-ABLAPL/2020/2026 ABLAPL/930/2026	PRAVAT KUMAR MAHATARAY @ ALU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /254 /2025 () //
372	D-ABLAPL/2070/2026 ABLAPL/931/2026	CHITA @ CHITTARANJAN BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BALIPATNA /476 /2025 () //
373	D-ABLAPL/2027/2026 ABLAPL/932/2026	PATITA @ PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /75 /2023 () //
374	D-ABLAPL/2030/2026 ABLAPL/933/2026	SOURAV SAMAL VS	OM PRAKASH SARAN VS	MOTANGA /483 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/2076/2026 ABLAPL/934/2026	STATE OF ODISHA KRUSHNA CHANDRA JENA @ BABULU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// JAJPUR TOWN /497 /2025 ()
376	D-ABLAPL/2309/2026 ABLAPL/935/2026	STATE OF ODISHA GOPI SANDHA @ GOPINATH SANDHA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// NAYAGARH SADAR /13 /2026 ()
377	D-ABLAPL/2208/2026 ABLAPL/936/2026	STATE OF ODISHA SWADHIN KUMAR KHATUA @ SWADHIN KU. KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// SONEPUR /176 /2024 ()
378	D-ABLAPL/2093/2026 ABLAPL/937/2026	STATE OF ODISHA JAGAN SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PARADEEP MODEL /1 /2026 ()
379	D-ABLAPL/2096/2026 ABLAPL/938/2026	STATE OF ODISHA SIBAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// ATHAMALLIK /12 /2026 ()
380	D-ABLAPL/2101/2026 ABLAPL/939/2026	STATE OF ODISHA BIRANCHI KARUAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// KESINGA /5 /2026 ()
381	D-ABLAPL/2210/2026 ABLAPL/940/2026	STATE OF ODISHA PUSPITA SARANGI VS STATE OF ODISHA	ASHOK DAS VS	// JAGATSINGPUR /52 /2026 ()
382	D-ABLAPL/1682/2026 ABLAPL/941/2026	STATE OF ODISHA ALAYA KUMAR MOHANTY VS STATE OF ODISHA	ASHOK DAS VS	// BERHAMPUR /112 /2025 ()
383	D-ABLAPL/2031/2026 ABLAPL/942/2026	STATE OF ODISHA BHABAGRAHI MOHANTY @ FAKIR MOHANTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// TIRTOL /26 /2026 ()
384	D-ABLAPL/1867/2026 ABLAPL/943/2026	STATE OF ODISHA KAMAL KUMAR PRADHAN VS STATE OF ODISHA	AMAR MOHANTY VS	// KHURDA MODEL /676 /2022 ()
385	D-ABLAPL/2357/2026 ABLAPL/944/2026	STATE OF ODISHA SOUVAGYA BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	// TIRTOL /30 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/1868/2026 ABLAPL/945/2026	SUKURU PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /452 /2025 () //
387	D-ABLAPL/2339/2026 ABLAPL/946/2026	NARENDRA SETHY VS STATE OF ODISHA	PULAKESH MOHANTY VS	BYREE /13 /2026 () //
388	D-ABLAPL/2033/2026 ABLAPL/947/2026	PABI BEWA @ BIDULATA DEI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /129 /2010 () //
389	D-ABLAPL/2310/2026 ABLAPL/948/2026	GOUTAM SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /380 /2025 () //
390	D-ABLAPL/1937/2026 ABLAPL/949/2026	CHINTA GIRI @ CHINTAMANI GIRI VS STATE OF ODISHA	DEBASIS SAHOO VS	TELKOI /9 /2026 () //
391	D-ABLAPL/2316/2026 ABLAPL/950/2026	PADMALAYA SWAIN VS STATE OF ODISHA(VIG.)	DEEPAK KUMAR MOHAPATRA VS	/ /0 () //
392	D-ABLAPL/2036/2026 ABLAPL/951/2026	BRUNDABATI MALLIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	AGARAPADA /7 /2026 () //
393	D-ABLAPL/2320/2026 ABLAPL/952/2026	BIKASH PADHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /719 /2025 () //
394	D-ABLAPL/1986/2026 ABLAPL/953/2026	MD. AMIR ANSARI @ AAMIR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /335 /2025 () //
395	D-ABLAPL/2321/2026 ABLAPL/954/2026	BIKASH PADHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /359 /2025 () //
396	D-ABLAPL/1409/2026 ABLAPL/955/2026	RAKESH @ RAKESH RANJAN JENA VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /322 /2022 () //
397	D-ABLAPL/2041/2026	PRAMOD KUMAR JENA	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /127 /2013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/956/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/2325/2026 ABLAPL/957/2026	TITU BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 () //
399	D-ABLAPL/1428/2026 ABLAPL/958/2026	PRADIPTA KUMRA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /9 /2025 () //
400	D-ABLAPL/2068/2026 ABLAPL/959/2026	SANDEEP @ SANDEEP MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	SALIPUR /273 /2025 () //
401	D-ABLAPL/1690/2026 ABLAPL/960/2026	PRAMOD NAIK VS STATE OF ODISHA	DIGANT KALLOL DEO VS	/ /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000009/2025
402	D-ABLAPL/1709/2026 ABLAPL/961/2026	BHABANI SHANKAR PRUSTY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU () //
403	D-ABLAPL/2327/2026 ABLAPL/962/2026	MANORANJAN BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOP /305 /2025 () //
404	D-ABLAPL/2200/2026 ABLAPL/963/2026	BABAJI @ BHAGIRATHI BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /35 /2026 () //
405	D-ABLAPL/2341/2026 ABLAPL/964/2026	SANJAYA @ SANJAY JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000072/2024
406	D-ABLAPL/2042/2026 ABLAPL/965/2026	SUBHA KANTA PRADHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /753 /2025 () //
407	D-ABLAPL/1748/2026 ABLAPL/966/2026	SAZIA NAFEES VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /26 /2026 () //
408	D-ABLAPL/1751/2026 ABLAPL/967/2026	KAILASH CHANDRA BEHERA VS	AMULYA RATNA PANDA VS	BALASORE SADAR /623 /2025 ()

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409	D-ABLAPL/1802/2026 ABLAPL/968/2026	STATE OF ODISHA MAHENDRA BINDHANI VS	KHUSBU PANIGRAHI VS	// // J.M.F.C. BALASORE(RURAL)(Baleshwar)
410	D-ABLAPL/2047/2026 ABLAPL/969/2026	STATE OF ODISHA KANHU CHARANA JENA VS	AMITAV TRIPATHY VS	2(A)CC/0000260/2024 NUAGAON /8 /2026 ( )
411	D-ABLAPL/2089/2026 ABLAPL/970/2026	STATE OF ODISHA ARUNDHATI JENA VS	ASHOK DAS VS	// MAHILA P.S.(BBSR) /371 /2025 ( )
412	D-ABLAPL/2184/2026 ABLAPL/971/2026	STATE OF ODISHA CHANDRAKANTA NATH VS	SAROJA KANTA SAMAL VS	// TIHIDI /388 /2025 ( )
413	D-ABLAPL/2219/2026 ABLAPL/972/2026	STATE OF ODISHA SHRITIK BISWAL @ SITIK BISWAL VS	PUSPAMITRA MOHAPATRA VS	// LAXMISAGAR P.S. /13 /2026 ( )
414	D-ABLAPL/2161/2026 ABLAPL/973/2026	STATE OF ODISHA SIBANARAYAN CHHOTARAY VS	ASHIM KISHOR PAL VS	// NAYAPALLI P.S. /35 /2018 ( )
415	D-ABLAPL/1283/2026 ABLAPL/974/2026	STATE OF ODISHA SASMITA SAMAL VS	KHUSBU PANIGRAHI VS	// BALASORE SADAR /552 /2025 ( )
416	D-ABLAPL/2165/2026 ABLAPL/975/2026	STATE OF ODISHA BADASHA AZIM HAFIZ KHAN @ SADIL KHAN VS	SWAGATIKA SAHOO VS	// CYBER CRIME AND ECONOMIC OFFEN ( )
417	D-ABLAPL/2348/2026 ABLAPL/976/2026	STATE OF ODISHA SOUMYARANJAN MAJHI VS	BIKRAM KESHARI RAJ VS	// BANKI /14 /2026 ( )
418	D-ABLAPL/1647/2026 ABLAPL/977/2026	STATE OF ODISHA SHARMA @ RAJESH SHARMA VS	BISWORANJAN SWAIN VS	// PLANTSITE /1139 /2025 ( )
419	D-ABLAPL/2170/2026 ABLAPL/978/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /12 /2026 ( )
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/1780/2026 ABLAPL/979/2026	DROUPADI SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /517 /2025 () //
421	D-ABLAPL/2115/2026 ABLAPL/980/2026	SK. AZMAN ALLI VS STATE OF ODISHA	BISWABHUSAN DAS VS	KRUSHANANDAPUR /2 /2026 () //
422	D-ABLAPL/1912/2026 ABLAPL/981/2026	BIRAJA SHANKAR NAYAK VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR BEHERA 1 VS	CUTTACK VIGILANCE /40 /2025 () //
423	D-ABLAPL/2117/2026 ABLAPL/982/2026	DIPAK SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /324 /2018 () //
424	D-ABLAPL/1940/2026 ABLAPL/983/2026	BANAMALI BISOI VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /4 /2026 () //
425	D-ABLAPL/2239/2026 ABLAPL/984/2026	UDAYANATH JAYASINGH @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /207 /2025 () //
426	D-ABLAPL/2099/2026 ABLAPL/985/2026	SUNIL RANJAN BHOL VS STATE OF ODISHA	ASHOK DAS VS	MAHILA P.S.(BBSR) /371 /2025 () //
427	D-ABLAPL/2176/2026 ABLAPL/986/2026	GOBINDA MAHAKUD VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /8 /2026 () //
428	D-ABLAPL/2301/2026 ABLAPL/987/2026	NISHISMITA KUJUR VS STATE OF ODISHA	UMAKANTA BARIK VS	SECTOR-15 /130 /2024 () //
429	D-ABLAPL/2367/2026 ABLAPL/988/2026	BHISMA NARAYAN NAYAK @ VISMA NARAYAN NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	LINGARAJ P.S. /135 /2025 () //
430	D-ABLAPL/2182/2026 ABLAPL/989/2026	DULESWAR YADAV VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /241 /2025 () //
431	D-ABLAPL/2120/2026	KALIKA @ BASANTI PALAI	PRAKASH CHANDRA DASH	AUL /305 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/990/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/2255/2026 ABLAPL/991/2026	SUDHIR KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK PANDA VS	KHURDA PS /453 /2025 () //
433	D-ABLAPL/2265/2026 ABLAPL/992/2026	RAJA GUPTA @ MUKESH KUMAR GUPTA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /832 /2025 () //
434	D-ABLAPL/2123/2026 ABLAPL/993/2026	MANOJ LIMA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /88 /2024 () //
435	D-ABLAPL/2126/2026 ABLAPL/994/2026	SHIBA SHANKAR SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECO. OFFENCE, CU () //
436	D-ABLAPL/2133/2026 ABLAPL/995/2026	RANJIT KANTA SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	S.P.(CID-CRL),CUTTACK /10 /2025 () //
437	D-ABLAPL/2139/2026 ABLAPL/996/2026	SATYAJIT BARIK @ GAGA BARIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE SADAR /513 /2025 () //